

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5112
ANSWERED ON:14.08.2014
OVERLOADING IN GOODS TRAINS
Singh Shri Rakesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received any complaint regarding overloading of wagons in goods train in the country;
- (b) if so, the details thereof, along with the action taken thereon, zone-wise;
- (a) whether the Railways have taken or propose to take any steps to prevent such cases of overloading; and
- (b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) : No, Madam.

(b) : Does not arise.

(c) & (d): Railways have adopted a zero-tolerance policy towards overloading since this affects the safe running of trains and leakage of revenue. Orders are in force for compulsory weighment of all rakes with few exceptions. If and when overloading is detected, Punitive/Detention charges are levied. Further, depending on the situation, either overloaded wagons are adjusted for ensuring correct weight or they are detached.